IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CAA-13/ND/2018

In the matter of:

Girja Shankar Agrochem

(P) Ltd with Anurati Buildcon (P) Ltd

..PETITIONER

SECTION:

Under Section 230-232

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Manoj Kumar Garg, Advocate

For the Respondent/Corporate Debtor::

For the Intervener

: Ms. Lakshmi Gurung, Standing Counsel

along with Mr. Omkar Singh, Income tax Deptt.

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.2.2018